## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2016

NAME OF THE PETITIONER(S)

: Ram Kumaran Thangam

NAME OF THE RESPONDENT(S)

: Shri Panchami Cargoes Private Limited

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. PRITHVIRAJ PANDIAN

counsel for

Respondents 1-3

2. R. UDAYAKUMAR

Counsel for petitioner

P.M.

## **ORDER**

Mr. R. Udayakumar, Counsel for Petitioner and Mr. Prithviraj Pandian, Counsel for Respondent present. Counsel for Respondent filed sur rejoinder, the copy of which is given to the other side. Pleadings are complete. Matter is posted for final arguments. Put up on 27.07.2017 at 10.30 A.M.

S. Vijayaraghavan) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)